NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.8/ BB/ 2017 Sl. No. 43/ 2017	-	Hearing	Rule-6 of IB	Ultrateh Cement Ltd., Vs Vishwas Concrete Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1,	Harsjorppa.V.	Petilioner	Has
	9449556355	•	

2. ANDRE PETER RESPUNDENT FOR J. SAGAR ASSOCIATES 988695823

The matter is listed today for admission. Counsel for respondent is present. Counsel for petitioner is also present. Counsel for petitioner requested adjournment.

List it on 30.10.2017.

MEMBER (J)